

**Justice R. M. Lodha (Retd.) Committee**  
**(In the matter of PACL Ltd.)**  
**Hearing before Shri Anubhav Roy, Recovery Officer**

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**Unique ID of Objection Petition:** SEBI/PACL/OBJ/AR/00128/2024.

**File No.:** 1494.

**Name of the Objector:** Mastan & Ors

**MR No.:** 28364/16.

**Date & time of Hearing:** 05.03.2025 at 02:30 p.m.

**Mode of Hearing:** Virtual

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**Record of Proceedings**

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1. The said objection petition was listed today for hearing at 2.30 p.m.
2. The link for the today's hearing was sent to Sh. Satyanarayan Yadav, AR of the objector, on the email ID viz. [satyambdn79@gmail.com](mailto:satyambdn79@gmail.com).
3. Though the hearing link was kept alive for 30 minutes from 2.30 p.m. till 3.00 p.m., however, nobody joined the hearing nor any communication, seeking adjournment of hearing was received.
4. I note that earlier, said objection petition was listed for hearing on 12.02.2025 at 2.30 p.m. On that date also nobody appeared for hearing nor any request for adjournment was received.
5. I note that all the emails sending hearing link have been duly delivered, as none of them has bounced back. It shows that AR was made aware of the hearings scheduled, despite that he has chosen not to appear.
6. In view of the above, it is clear that the objector is not interested in pursuing the present objection petition. Accordingly, the present petition is disposed of without any decision on merits.





**Anubhav Roy**

**Recovery Officer**

**For and on behalf of Justice (Retd.) R.M. Lodha Committee**

**(in the matter of PACL Ltd.)**

**अनुभव रॉय / ANUBHAV ROY**  
उप महाप्रबन्धक एवं वसूली अधिकारी  
**Deputy General Manager & Recovery Officer**  
न्यायमूर्ति (सेवानिवृत्त) आर.एम. लोधा समिती  
**Justice (Retd.) R.M. Lodha Committee**  
(के.ए.सी. एल.सी. के. मकानों के संरक्षित, मुंबई / In the Matter of PacL Ltd. Mumbai)